Annexure - 5

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of operational creditors (Workmen)

(Amount in₹)

NIC NIC		if any	representative,	No. authorised	oi. Name of
¥.		man	e, work	약	Name
Z		receipt	Date of	received	Name Details of claim
¥.		receipt claimed	Amount	0.	of claim
NE NE	admitted	claim	Date of Amount Amount of Nature		Details of claim admitted
Z	claim	今	Nature		laim adm
NE.	party?	related	Whether		ntted
<u></u>	ifapplicable	share in CoC,	% voting		
Z			claim	contingent	Amount of
Z E			set-off	contingent dues, that may be	Amount of Amount of any mutual
NE.			verification	claim under	Amount of
Z			admitted	claim not	Amount of
Z Z				any	Amount of Remarks, i

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Jitender Kothari

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

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